

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA AT HYDERABAD**

<b>SUB:</b>	<b>DISTRICT JUDGES - VIVA VOCE EXAMINATION -</b> Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified for the year, 2022 - Calling for viva voce examination to the eligible officers - <b>ORDERS - ISSUED.</b>
<b>READ:</b>	<ol style="list-style-type: none"><li>1. Order, dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.</li><li>2. High Court's Notification No.162-B.Spl., dated 31.03.2022.</li><li>3. High Court's Proc. Roc.No.1320/2022-B.Spl., dated 27.09.2022.</li><li>4. High Court's letter Roc.No.1320/2022-B.Spl.,dated 27.09.2022.</li></ol>

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**ORDER ROC.NO.1320/2022-B.SPL. DATED: 21.11.2022**

The High Court decided that the selection of suitable officers from the cadre of Civil Judges (Senior Division) who have put in not less than five (05) years of qualifying service as per amended 3<sup>rd</sup> proviso to Rule 4(2)(b)(iii) of the Telangana State Judicial Service Rules, 2017 for promotion as District Judges (Entry Level) under 65% quota be based on merit-cum-seniority in terms of the Judgment of the Hon'ble Supreme Court, dated 04.01.2007 in MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006). For the said purpose, following criteria is to be adopted as per the Judgment of the Supreme Court of India.

- i) **Evaluation of ACRs of last five years;**
- ii) **Assessment of Judgments of five both civil and criminal cases: and**
- iii) **Oral interview;**

Thereafter, the High Court published a list of twelve (12) eligible officers in the cadre of District and Sessions Judges working under Rule 14 (1) and 15 of the Telangana State Judicial Service Rules, 2017, as well as Senior Civil Judge who have put in not less than 5 years of qualifying service in the cadre of Civil Judge (Senior Division) for consideration for promotion as District Judges (Entry Level) for filling up of 40 vacancies in the Cadre of District Judges (Entry Level) for the year, 2022 in the High Court's Proceedings 3<sup>rd</sup> read above and the twelve officers have to attend for viva voce examination.

**In view of the above, the High Court passed the following order:-**

The following 12 eligible officers who have put in not less than 5 years of qualifying service in the cadre of Civil Judges (Senior Division) who are coming up for consideration for promotion as District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2022 against 40 vacancies notified on 31.03.2022, are hereby directed to attend viva voce examination at **Central Hall, High Court for the State of Telangana on 05.12.2022.**

SL. NO.	NAME OF THE OFFICER	DATE OF INTERVIEW
1.	<b>SRI SUGALI NARAYANA,</b> VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.	<b>ON 05.12.2022 FROM 4.30 P.M ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.</b>
2.	<b>SRI M.SRINIVAS,</b> Formerly II Additional District and Sessions Judge (Fast Track Court), Adilabad at Mancherial, now under suspension vide ROC. No 616/2019-VC, dated 31.10.2019.	
3.	<b>SRI C.V.S.SAI BHUPATHI,</b> II Addl. Metropolitan Sessions Judge-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad.	

SL. NO.	NAME OF THE OFFICER	DATE OF INTERVIEW
4.	<b>SRI J.JEEVAN KUMAR,</b> XII Additional Chief Judge, City Civil Court, Secunderabad.	<p style="text-align: center;"><b>ON 05.12.2022 FROM 4.30 P.M ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.</b></p>
5.	<b>SRI P.SIVA RAM PRASAD,</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar.	
6.	<b>SMT. V.SHARADA DEVI,</b> Judge, Principal Family Court-Cum-Additional Chief Judge, City Civil Court, Hyderabad.	
7.	<b>SMT.J.MAITHREYI,</b> I Addl. District and Sessions Judge, Mancherial.	
8.	<b>SRI Y.JAYA PRASAD,</b> XI Additional District and Sessions Judge- cum-XI Addl. Metropolitan Sessions Judge, Rangareddy District at L.B. Nagar.	
9.	<b>SRI T.NARSI REDDY,</b> Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.	
10.	<b>SMT. SHOUKATH JAHAN SIDDIQUE,</b> Judge, Family Court -Cum- III Additional District and Sessions Judge, Nizamabad.	
11.	<b>SMT. M.BHAVANI,</b> I Additional District and Sessions Judge, Siddipet.	
12.	<b>SMT. Y.PADMA,</b> Special Sessions Judge for fast tracking the cases relating to atrocities against Women- cum-IV Additional District and Sessions Judge, Mahabubnagar.	

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The eligible officers are informed that the breakup of total 100 marks fixed for empanelment for the post of District Judge (Entry Level), are as detailed below:

i)	Evaluation of Annual Confidential Reports	50 marks
ii)	Assessment of Judgments	40 marks
iii)	Oral interview	10 marks

Further, the officers who are called for viva voce examination are hereby directed to report before the Registrar (Vigilance), High Court for the State of Telangana at Hyderabad, positively by 03.30 p.m., on the date of viva voce examination i.e., on 05.12.2022.

The concerned Unit Heads are hereby directed to make necessary alternative in-charge arrangements to the officers who are attending viva voce examination on 05.12.2022.

  
21/11/22  
REGISTRAR (VIGILANCE)

To

1.	The Officers concerned.
2.	The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordship's for kind perusal)
3.	The Registrar General and other Registrars, High Court for the State of Telangana at Hyderabad.
4.	The Registrar (Judicial-I & II) with covering letter, High Court for the State of Telangana at Hyderabad.
5.	The Chief Judge, City Civil Court, Hyderabad.
6.	The Metropolitan Sessions Judge, Hyderabad.
7.	The Chief Judge, City Small Causes Court, Hyderabad.
8.	The Director, Telangana State Judicial Academy, Secunderabad.
9.	The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

10.	<b>THE PRL. DISTRICT AND SESSIONS JUDGES:</b> Mahabubnagar, Mancherial, Nizamabad, Siddipet, Ranga Reddy District at L.B.Nagar.
11.	<b>THE I ADDL. DISTRICT AND SESSIONS JUDGES:</b> Mahabubnagar, Mancherial, Nizamabad, Siddipet, Ranga Reddy District at L.B.Nagar.

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